Applications are invited in the prescribed appended proforma in duplicate for recruitment of one Senior Joint Controller of Patents & Designs (Group “A” Gazetted) in the Pay Band PB-4 (Rs. 37,400 – 67,000) + Grade Pay Rs. 8,900 in the Office of the Controller General of Patents, Designs and Trade Marks under the Ministry of Commerce & Industry, Department of Industrial Policy & Promotion. The post is temporary but likely to continue.

**ESSENTIAL:**

(a) Master Degree in any branch of Science (except Mathematics, Statistics and related subjects) OR pharmaceutical science OR Bachelor Degree in engineering or technology from a recognized University or Institute or equivalent; and
(b) (i) fifteen years of experience in research with record of original research and published papers and knowledge of patenting procedures including drafting of patenting specifications; or
(ii) fifteen years practical experience in supervisory capacity in an Industrial or Engineering Organization of repute and knowledge of patenting procedures including drafting of patenting specifications; or
(iii) fifteen years experience in Group ‘A’ post in the Patent Office.

**AGE:**

Not exceeding 50 years as on the closing date of receipt of applications with relaxation up to five years for Government servants in accordance with the instructions or orders issued by the Central Government.

**DUTIES:**

Senior Joint Controller of Patents & Designs is the senior most technical officer having supervisory powers relating to administration of the Patents Act, 1970 and Designs Act, 2000 and the Rules there under. To act as Tribunal in respect of disputed matters in relating to Patents and Designs. To advise the Controller General of Patents, Designs and Trade Marks on Patents & Designs matters and may have to represent the Government in International forum like the WIPO and act as speaker/resource person at international seminars and meetings on Patents & Designs matters. Any other work may be assigned relating to the subject by the Controller General of Patents, Designs and Trade Marks as per the exigency of workload.
Candidates working in Government Departments / Autonomous Organizations / Public Sector Undertakings should apply through proper channel. Such applications will be considered only if received through proper channel with NOC of the competent authority of parent Department/Organization of the candidates within the prescribed last date of receiving the applications.

The application in the prescribed proforma should reach the Controller General of Patents, Designs & Trade Marks, Boudhik Sampada Bhavan, S. M. Road, Antop Hill, Mumbai-400 037 on or before 23.04.2013.

Candidates selected are likely to be posted at New Delhi, Kolkata, Mumbai or Chennai.

(Chaitanya Prasad)
Controller General of Patents, Designs & Trade Marks
PROFORMA

1. Name in full (in block letters)
2. Parent's/Spouse Name
3. Nationality
4. Date of Birth
5. Age as on closing date
6. Is any age relaxation being claimed
   (Attach the certificate for claim)
7. Address for Correspondence
   (in block letters)
8. Permanent Address
   (in block letters)
9. E-mail Id
10. Contact No.
11. Educational Qualifications
   (If any qualification has been
   treated as equivalent to the one
   prescribed in the Rules, state the
   authority for the same.)
12. Details of employment
   (In chronological order, starting
   with the first job)

<table>
<thead>
<tr>
<th>Office / Institution</th>
<th>Post held</th>
<th>From</th>
<th>To</th>
<th>Adhoc/ Regular</th>
<th>Total period in each employment</th>
<th>Pay band, Grade pay &amp; Basic pay</th>
<th>Nature of duties</th>
</tr>
</thead>
</table>

13. Total experience after essential qualification:
14. Total emoluments per month now drawn:
15. Additional information, if any, which you
   would like to mention in support of your
   suitability for the post.
16. Details of enclosures
17. Declaration

I certify that the foregoing information is correct and complete and nothing has been concealed / distorted. If at any time I am found to have concealed / distorted any information my appointment shall be liable to be summarily terminated without notice.

Place:
Date:

Signature of the candidate
CERTIFICATE

(Applicable for candidates already in Government Departments / Autonomous Organizations / Public Sector Undertakings)

(TO BE GIVEN BY THE HEAD OF ORGANIZATION / OFFICE)

(i) Certified that the particulars have been verified and found to be correct. It is also certified that no disciplinary / vigilance proceedings are either pending or contemplated against the officer.

(ii) The application of Sh./Smt./Ms. ........................... is recommended. In case of his/her selection, the Department / Organization will relieve him / her.

(iii) Copies of ACRs / APARs for the last five years are also enclosed.

Signature of the Head of the Organization/Office

(OFFICE SEAL)

Place:

Date: